

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 389 of 2018

In the matter of:

Mr. Anil Kohli,Appellant
Resolution Professional for Dunar Foods Ltd.

Vs.

Directorate of EnforcementRespondent

Present:

Appellant: Mr. Abhishek Anand, Mr. Mohak Sharma and Mr. Tushar Tyagi, Advocates.

Respondent: None

ORDER
(Through Virtual Mode)

16.07.2020: Nobody has joined on behalf of the Respondent. Therefore, the appeal be listed 'for hearing' at an early date as the matter pertains to the year 2018. Registry will intimate the Respondent and convey that it will make appropriate arrangement for representation of the Respondent on the date of hearing.

List the appeal 'for hearing' on 6th August, 2020 on the top of the list.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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